NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/12/2016

NAME OF THE PETITIONER(S)

: Ram Kumaran Thangam

NAME OF THE RESPONDENT(S)

: Shri Panchami Cargoes Private Limited

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. Prithvirg

Counsel for

RI-R3

E. SELVARAJ

ORDER for petitioner

Counsel for the petitioner present. Counsel for respondent present. Counsel for petitioner has submitted detailed arguments for getting the petition admitted and prayed for granting interim prayers. At this juncture, counsel for the respondents appeared and opposed the grant of the interim prayer and submitted that time may be granted for submitting a short reply to the interim prayers in order to provide a fair opportunity of hearing. We admit the petition and grant time to the counsel for respondents for filing short reply to the interim prayers sought by the petitioners.

Put up on 29.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)